

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

ITEM No. 501
(CAA)-09(PB)/2019

IN THE MATTER OF:

Shree Krishna Finbiz Pvt. Ltd.
Gupta Jewellers Pvt. Ltd.

....Applicant No. 1/Petitioner No. 1
.....Applicant No. 2/Petitioner No. 2

Order Under Section: 230-232

Order delivered on 21.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

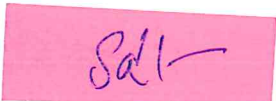
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

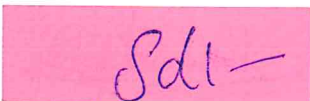
PRESENTS:

For the Applicant :

CLARIFICATION

Due to paucity of time, matter adjourned to 23.08.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

21.08.2019
Mukesh